

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P.(IB)-39(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - Pranav Damania Liquidator Of Huhtamaki
Flexible Packaging India Private Limited**

Section: U/s 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Pranav Khatkul appeared for the Liquidator through VC. Registry is directed to issue court notice to the RoC, intimating the next date of hearing. List this matter on **20.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)